

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a), (c) and (d). The specifications for the wagons for export to the U.S.S.R. are different from those in use in India.

The question of costs and price are under negotiation by the State Trading Corporation of India with the wagon builders and will be taken up later with the buyers.

(b) Yes, Sir.

### बीकानेर डिवीजन में नये स्टेशन

4458. श्री प० ला० बाबूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर रेलवे के बीकानेर डिवीजन में कुल कितने नये स्टेशन खोलने का प्रस्ताव है ;

(ख) अब तक वहां कितने रेलवे स्टेशन स्थापित किये गये हैं तथा निकट भविष्य में कितने स्टेशन स्थापित किये जायेंगे ;

(ग) क्या यह सच है कि कुछ रेलवे स्टेशनों के लिये मंजूरी दी जा चुकी है; परन्तु उनके निर्माण में प्रशासनिक विलम्ब हो रहा है; और

(घ) यदि हां, तो इसके क्या कारण हैं ?

रेलवे मंत्री (श्री खे० मु० पुनाचा) : (क) जून 1968 को समाप्त होने वाले पिछले पांच वर्षों के दौरान बीकानेर मण्डल में 15 नये हाल्ट खोलने की प्रशासकीय मंजूरी दी गयी ।

(ख) से (घ). इन 15 हाल्टों में से 9 हाल्ट खोले जा चुके हैं और बाकी 6 हाल्टों को भी यथासंभव शीघ्र खोलने के लिए उत्तर रेल प्रशासन कार्रवाई कर रहा है ।

लेकिन बाकी 6 हाल्टों में से कुछ के खोले जाने में विलम्ब हुआ है जिसका कारण निम्न-लिखित कारणों में से कोई एक है :—

(i) प्रस्तावित हाल्ट के स्थान के बारे में विवाद ;

(ii) हाल्ट चलाने के लिए ठेकेदार का न मिलना; और

(iii) हाल्टों के नाम के बारे में अन्तिम रूप से निर्णय करना ।

### CLASSIFICATION OF HARD BOARDS, BLOCK BOARDS AND TIMBER PARTICLE BOARDS

4459. SHRI N. R. DEOGHARE : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 5627 on the 22nd December, 1967 and state :

(a) whether the recommendation made by the Railway Board's Commercial Committee at its meeting held at Bombay in March, 1967 for the classification of Hard Boards, Block Boards and Timber Particle Boards in I.R.C.A. Goods Tariff No. 32, have been implemented; and

(b) if not, the reasons for their non-implementation for such a long time ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). After examining the recommendation of the Commercial Committee, it was decided to lower the classification of these commodities from class 75-C (Smalls) and 62.5-B (Wagonloads) to Class 67.5-C (Smalls) and 52.5-B (Wagonloads), with effect from 15-4-1968.

### CLAIM FOR REFUND OF AMOUNT OF III CLASS TICKET

4460. SHRI N. R. DEOGHARE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that claim for the refund of amount of III Class ticket No. 02136 dated the 8th May, 1967 Ex. Delhi to Howrah, which was preferred as far back as May, 1967, has not been settled;

(b) if so, the reasons for delay in settling such a petty claim; and

(c) whether Government have any proposal for expeditious settlement of railway claims and, if so, the details thereof ?

**THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA)** : (a) and (b). The relevant file is not forthcoming. Entries made in the registers would show that the claim was repudiated on 31-7-1967, but in view of what the hon'ble Member says, the matter is being further looked into.

(c) Claims for refunds against tickets are normally settled fairly promptly. The average time taken on Northern Railway is about twenty days.

**BUS-TRAIN COLLISIONS BETWEEN NAVAL-GOHAN AND MALSAILU STATIONS (CENTRAL RAILWAY)**

4461. **SHRI N. R. LASKAR : SHRI CHENGALRAYA NAIDU :**

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a Passenger train dashed against a bus at an unmanned gate between Naval-gohan and Malsailu stations of the Central Railway;

(b) if so, the number of passengers killed;

(c) whether any enquiry has been conducted into this accident; and

(d) if so, the details thereof ?

**THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA)** : (a) Presumably the reference is to the collision which took place between a passenger train No. 582 Up and a State Road Transport bus between Naval-gohan and Malsailu stations at unmanned level crossing gate No. 130 on 27-7-1968.

(b) In this accident 6 passengers of the bus were killed and 26 injured.

(c) and (d). This accident has been inquired into by a committee of Railway Officers. According to the finding of the inquiry committee the driver of the bus was solely responsible in that he rashly tried to cross the line in the face of the approaching train.

**EXPORTING UNITS**

4462. **SHRI N. R. LASKAR : SHRI CHENGALRAYA NAIDU :**

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that a recent survey has revealed that at least 180 manufacturing units exported 10 per cent of their production during the year 1967-68;

(b) if so, the other main points revealed in the above report; and

(c) whether Government are considering any scheme to give preference in the matter of import facilities relating to the expansion of the installed capacity of these units ?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI)** : (a) Yes, Sir. At the time of the formulation of Import Policy for 1968-69, about 175 industrial units produced evidence to show that the FOB value of their exports was 10 per cent or more in relation to the book value of their production during 1967-68.

(b) Of the 175 units mentioned above, 61 are engaged in priority industries and the remaining 114 in other than priority industries.

(c) Yes, Sir. The Import Policy for 1968-69 already provides for facilities for expansion and improvement of installed production capacity for these industries.

**ENQUIRY AGAINST AREA GENERAL MANAGER, N.C.D.C., KORBA UNIT**

4463. **SHRI ONKAR LAL BERWA : SHRI P. K. GHOSH :**

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether the enquiry pending against the Area Manager, Korba of the National Coal Development Corporation has since been completed;

(b) if not, the reasons for the delay; and